

**1COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NO. 1460 OF 2019 IN**  
**DFR 2235 OF 2019**

**Dated: 26<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Uttar Haryana Bijli Vitaran Nigam Ltd. & Anr. .... Appellant(s)**  
**Versus**  
**Adani Power (Mundra) Limited & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : ----

**ORDER**

Issue notice on IA No. 1460 of 2019 and the main appeal to the Respondents returnable on 14.10.2019. Dasti, in addition, is also permitted.

List the matter on **14.10.2019**.

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*vt/pk*